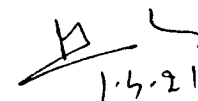


Customs, Excise and Service Tax Appellate Tribunal  
West Block-II, R. K. Puram, New Delhi-66

SINGLE MEMBER BENCH  
WEEKLY DISPATCH STATEMENT  
FROM 24.02.2021 TO 19.03.2021

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1.	c/50988/2020	Fo/51048/21	24.02.2021	02.03.2021
2.	St/53529/2018	Fo/51049/21	02.03.2021	08.03.2021
3.	e/51741/2018	Fo/51051/21	02.03.2021	08.03.2021
4.	e/50479/2019	Fo/51052/21	04.03.2021	08.03.2021
5.	St/52396/2018	Fo/51054/21	04.03.2021	08.03.2021
6.	e/52745/2018	Fo/51053/21	04.03.2021	08.03.2021
7.	e/51394/2018	Fo/51055/21	04.03.2021	08.03.2021
8	e/52020/2018	Fo/51056/21	04.03.2021	08.03.2021
9	e/57862-57863/13	Fo/51057-51058/21	04.03.2021	08.03.2021
10	St/51347/2018	Fo/51059/21	04.03.2021	09.03.2021
11	St/53730/2018	Fo/51060/21	04.03.2021	09.03.2021
12	e/52573/18, e/52608/18 & e/52913/2019	Fo/51061-51063/21	04.03.2021	09.03.2021
13	St/50035/2019	Fo/51065/21	05.03.2021	11.03.2021
14	St/51570/2018	Fo/51066/21	05.03.2021	11.03.2021
15	St/52000/2018	Fo/51073/21	09.03.2021	12.03.2021
16	e/54006/2018	Fo/51074/21	09.03.2021	12.03.2021
17	e/52626-52627/18 & e/51089/2019	Fo/51075-51077/21	09.03.2021	12.03.2021
18	e/52750/2019	Fo/51078/21	09.03.2021	12.03.2021
19	St/52785/2019	Fo/51094/21	09.03.2021	12.03.2021
20	St/50884/2019	Fo/51104/21	09.03.2021	12.03.2021
21	St/50881/2019	Fo/51105/21	09.03.2021	12.03.2021
22	St/52464/2019	Fo/51093/21	09.03.2021	12.03.2021
23	St/50514-50515/19	Fo/51101-51102/21	09.03.2021	12.03.2021
24	St/50368/2019	Fo/51100/21	09.03.2021	12.03.2021
25	St/50225/19	Fo/51099/21	09.03.2021	12.03.2021
26	St/53837/2018	Fo/51103/21	09.03.2021	12.03.2021
27	St/50699/2019	Fo/51106/21	09.03.2021	12.03.2021
28	e/50112/2019	Fo/51098/21	09.03.2021	12.03.2021
29	e/52920/2019	Fo/51097/21	09.03.2021	12.03.2021
30	St/51372/2019	Fo/51096/21	09.03.2021	12.03.2021
31	e/52768/2019	Fo/51111/21	09.03.2021	12.03.2021
32	E/51687/2019	Fo/51116/21	09.03.2021	12.03.2021
33	e/51581/2019	Fo/51107/21	11.03.2021	17.03.2021
34	e/51967-51968/19	Fo/51108-51109/21	11.03.2021	17.03.2021

35	e/52045/19	Fo/51110/21	11.03.2021	17.03.2021
36	e/52044/19	Fo/51112/21	11.03.2021	17.03.2021
37	e/51925/19	Fo/51113/21	11.03.2021	17.03.2021
38	e/51928/2019	Fo/51114/21	11.03.2021	17.03.2021
39	e/51926/19	Fo/51115/21	11.03.2021	17.03.2021
40	e/51924/19	Fo/51117/21	11.03.2021	17.03.2021
41	St/51384/19	Fo/51118/21	11.03.2021	17.03.2021
42	St/51709/19	Fo/51119/21	11.03.2021	17.03.2021
43	St/51840/18	Fo/51123/21	11.03.2021	17.03.2021
44	e/51116/19	Fo/51124/21	11.03.2021	17.03.2021
45	e/51063 & 51279/19	Fo/51125-51126/21	11.03.2021	17.03.2021
46	e/54152/18	Fo/51127/21	11.03.2021	17.03.2021
47	e/50768/2019	Fo/51128/21	11.03.2021	17.03.2021
48	St/53477/2018	Fo/51129/21	11.03.2021	17.03.2021
49	e/53631/2018	Fo/51130/21	11.03.2021	17.03.2021
50	St/52773/2018	Fo/51131/21	11.03.2021	17.03.2021
51	e/52671/18	Fo/51132/21	11.03.2021	17.03.2021
52	e/50011/20	Fo/51134/21	15.03.2021	17.03.2021
53	St/50418/19	Fo/51135/21	15.03.2021	17.03.2021
54	St/53604/18	Fo/51136/21	15.03.2021	17.03.2021
55	e/51254/19	Fo/51137/21	15.03.2021	19.03.2021
56	e/50260/19	Fo/51138/21	15.03.2021	19.03.2021
57	e/52286/19	Fo/51140/21	16.03.2021	19.03.2021
58	St/50966/2019	Fo/51139/21	16.03.2021	19.03.2021
59	e/50685/2019	Fo/51141/21	17.03.2021	19.03.2021
60	e/52766/19	Fo/51142/21	17.03.2021	19.03.2021
61	St/50120/20	Fo/51144/21	17.03.2021	19.03.2021
62	c/51233/19	Fo/51145/21	17.03.2021	19.03.2021
63	e/53540/18	Fo/51151/21	18.03.2021	23.03.2021
64	St/50343-50344/19	Fo/51147-51148/2021	18.03.2021	23.03.2021
65	St/52647-52648/18	Fo/51149-51150/2021	18.03.2021	23.03.2021
66	St/50615/2019	Fo/51152/21	19.03.2021	23.03.2021
67	St/51529/19	Fo/51153/21	19.03.2021	23.03.2021
68	St/51562/19	Fo/51154/21	19.03.2021	23.03.2021
69	St/51684/18	Mo/50015/21	02.03.2021	08.03.2021
70	e/53602-53603/18	Mo/50013-50014/21	02.03.2021	08.03.2021
71	e/50110/20	Mo/50017/21	04.03.2021	09.03.2021

  
1.4.21

Assistant Registrar  
(SINGLE MEMBER APPEAL BRANCH)

  
1/4